

F.No. 01(03)/Roster/CESTAT/2023-Part II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.08.2023

**ORDER NO. 151 of 2023**

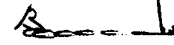
Hon'ble President is pleased to order special sitting for CESTAT, Ahmedabad from **16.10.2023 to 17.10.2023** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 16.10.2023 to 17.10.2023	Hon'ble Mr. Justice Dilip Gupta, President, Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. C. L. Mahar, Hon'ble Member (Technical)	Larger Bench matters: 1.)E/235/2008, E/1282-1283/2009, E/1293/2009, E/10735-10736/2013, E/10868-10871/2013, E/11751-11752/2013, E/11891-11892/2013, E/12814-12815/2013, E/13099-13100/2013, E/13258-13260/2014, E/13424/2014 and E/13810/2014 in the matter of M/s. Ocean Ceramics Ltd. vs. C.C.E. & S.T., Rajkot and 22 others AND 2.)E/12738/2018 in the matter of M/s. Sweety Industries vs. C.C.E. & S.T., Vadodara - I TAGGED ALONGWITH 3.)E/12809/2018 in the matter of M/s. Etc. Agro Processing I Pvt. Ltd. vs. C.C.E. & S.T., Vadodara - I

Note:

1. No adjournment request will be entertained.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar